

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4551

ANSWERED ON:22.05.2006

INTEREST RATE OF EPF

Reddy Shri K. Jayasurya Prakash;Reddy Shri Suravaram Sudhakar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has received a request from Central Trade Unions to restore the interest rate to 9.5% on Employees Provident Fund (EPF);
- (b) if so, whether the Government is considering to review the current EPF interest rate of 8.5%;
- (c) if so, the details thereof;
- (d) whether a proposal to change the investment patterns of the EPF money is also under the consideration of the Government; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a): Yes, Sir.

(b) & (c): The rate of interest for the year 2005-06 has already been notified by the Government. As regards the rate of interest for the year 2006-07, the Central Board of Trustees, Employees Provident Fund has yet not made any recommendation.

(d) & (e): Investments are made in accordance with the investment pattern notified by the Central Government under Para 52 of EPF Scheme, 1952. The Ministry of Finance vide notification dated 24.01.05 has prescribed the revised pattern for investment of EPF monies. The revised pattern is, however, yet to be renotified by Ministry of Labour & Employment under Para 52 of EPF Scheme, 1952.